

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 3897
ANSWERED ON 16.03.2026**

Timeline for Setting up of Kendriya Vidyalayas in Ujjain

†3897. Shri Anil Firojiya:

Will the Minister of EDUCATION be pleased to state:

- (a) the expected date by which the administrative and financial approval is likely to be granted to setup a sanctioned Kendriya Vidyalaya at Ujjain;
- (b) the present status of construction of the permanent building for the said Kendriya Vidyalaya;
- (c) the time by which the construction work is likely to be commenced;
- (d) whether the Kendriya Vidyalaya Sangathan has taken any decision to start classes in a temporary campus;
- (e) if so, the expected date from which the classes are likely to be commenced;
- (f) whether there is any hurdle in land transfer, approval of the Detailed Project Report (DPR), budget allocation or the tendering process;
- (g) if so, the steps taken by the Government to resolve the same;
- (h) whether the Government proposes to fix any timeline for early operationalisation of the said Vidyalaya; and
- (i) if so, the expected date by which the construction work and classes are likely to be commenced?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (i) As per information received from Kendriya Vidyalaya Sangathan (KVS), presently, 119 KVs are functioning in the State of Madhya Pradesh, including 01 KV in Ujjain. Further, a new KV Nagda, Ujjain was sanctioned by Government of India in December, 2024 but it could not be made functional due to non-transfer of suitable extent of land, free of cost and rent free temporary accommodation in favour of KVS

by the sponsoring authority i.e. State Government of Madhya Pradesh, as per KVS norms.

Construction of permanent buildings for KVs is a continuous process, which depends upon identification of suitable land, completion of transfer / lease formalities in favour of KVS by the sponsoring authorities, submission of drawings / estimates by construction agency, availability of funds and requisite approvals etc.

As per information received from KVS, land measuring 5.10 acres identified by the sponsoring authority has been accepted by KVS and the transfer of the said land in favour of KVS has not been completed by the sponsoring authority.
